## F.No. 5-149/2020/GA अंडमान तथा निकोबार प्रशासन ANDAMAN AND NICOBAR ADMINISTRATION सचिवालय /SECRETARIAT

Port Blair, dated the 25th March, 2020

## **ORDER for COVID-19**

Reference : 1) Order of Secretary (GA) dated 22.03.2020 regarding, "work from home".

2) Addendum Order for COVID-19 of Secretary (GA) dated 23.03.2020 regarding "work from home".

As a mark of precaution in the wake of the threat from the Novel Coronavirus Disease (COVID-19), the UT Administration had decided to implement **"work from home"** till 31<sup>st</sup> March, 2020.

2. On account of the existing situation, it has been decided that all the employees of the UT Administration of Andaman and Nicobar Islands shall **"work from home"** till 14<sup>th</sup> April, 2020 (Tuesday) with the exception of operational staff of Departments rendering essential services, as mentioned in Order dated 22.03.2020 and subsequent Addendum Order dated 23.03.2020.

- 3. Rest of the contents of Order dated 22.03.2020 and Addendum Order dated 23.03.2020 shall remain same.
- 4. This issues with the approval of Competent Authority.

Secretary (GA)

To

- 1. The Chief Secretary, A&N Administration for kind information.
- 2. All Principal Secretaries/Commr-cum-Secretaries/Secretaries, Joint Secretaries A&N Administration for kind information.
- 3. All Deputy Commissioners, South Andaman/Nicobar/North and Middle Andaman.
- 4. All Heads of Departments, A&N Administration.
- 5. The Director of Health Services, A&N Administration.
- 6. The Director, Doordarshan, Port Blair.
- 7. The Director, All India Radio, Port Blair
- 8. The Chief Editor, The Daily Telegrams, Port Blair.
- 9. The Director, Press Information Bureau (PIB), Port Blair.
- 10. The Deputy Director (IP&T) for circulation among all the private newspapers.

Copy to :-

1. The Secretary to Hon'ble LG, Raj Niwas, Port Blair for kind information.